GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA UNSTARRED QUESTION NO. 495 TO BE ANSWERED ON NOVEMBER 28, 2024

DETAILS OF BENEFICIARIES UNDER PMAY-U 2.0

NO. 495. DR. VINOD KUMAR BIND: SHRI PRATAP CHANDRA SARANGI:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

the details of beneficiaries from the weaker sections of society including slum dwellers, SC/STs, minorities, widows and people with disabilities under the Pradhan Mantri Awas Yojana - Urban (PMAY-U) 2.0, State-wise?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

Learning from the experiences of Pradhan Mantri Awas Yojana - Urban (PMAY-U), Ministry of Housing and Urban Affairs has launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to construct, purchase and rent a house by eligible beneficiaries at affordable cost through four verticals i.e. Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS).

As per the scheme guidelines of PMAY-U 2.0, preference under the Scheme is given to Widows, single women, Persons with Disabilities, Senior Citizens, Transgenders, persons belonging to Scheduled Castes/ Scheduled Tribes, Minorities and other weaker and vulnerable sections of the society. Special focus will be given to Safai Karmi, Street Vendors identified under PMSVANidhi Scheme and different artisans under Pradhan Mantri-Vishwakarma Scheme, Anganwadi workers, building and other construction workers, residents of slums/chawls and other groups identified during operation of PMAY-U 2.0. So far, Ministry has not received any project proposal from States/UTs under the scheme. As on date, 29 States/UTs have signed Memorandum of Agreement (MoA) to implement PMAY-U 2.0 as per scheme guidelines. The scheme guidelines are available at https://pmay-urban.gov.in/pmay-u-2.0-guidelines.